

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD  
BENCH ALLAHABAD**

(THIS THE 17<sup>th</sup> DAY OF DECEMBER, 2012)

**Present**

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**  
**HON'BLE MS. JAYATI CHANDRA, MEMBER (A)**

**Original Application No.697 OF 2000**

(U/S 19, Administrative Tribunal Act, 1985)

Nizamuddin, Son of Shri Munir Ahmed Aged about 35 years,  
Resident of Gram and Post Naidee Chandauli.

.....Applicant

**V E R S U S**

1. Union of India, thorough General Manager, Northern Railway, Baroda House, New Delhi.
2. Chief Commercial Superintendent Northern Railway, Baroda House, New Delhi.
3. Divisional Railway Manager, Northern Railway, Nawab Yusuf Road, Allahabad.
4. Senior Divisional Commercial Superintendent, D.R.M. Office, Nawab Yusuf Road, Allahabad.

.....Respondents

Advocate for the Applicant:-

Shri Satya Vijai

Advocate for the Respondents:-

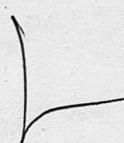
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**O R D E R**

**DELIVERED BY**

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**

On 7.7.2000, the matter was adjourned and to be listed after the decision in OA No.23 of 1998 which was ordered to be listed after dismissal of writ petition no.53560 of 1999. Now the matter has been placed for consideration.



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2. We have perused the order passed in OA No.23 of 1998 which is on identical ground as reflected in order dated 7.7.2000. The directions were also to list after disposal of OA No.23 of 1998. The above original application was dismissed alongwith bunch of original applications by order dated 24.5.2002, therefore, we dismiss the present original application in the same terms *as in OA*

*23/98 decided on 7.7.2000*

*T. Chandran*

Member-A

*lb*

Member-J

/ns/